

(ग) औद्योगिक लागत तथा मूल्य ब्यूरो एक सरकारी संस्था है जिसमें नियमित कर्मचारी वर्ग है। इस ब्यूरो को भारत सरकार के विभिन्न मंत्रालयों/विभागों द्वारा समय समय पर लागत जांच के संबंध में अनेक अध्ययन करने का कार्य सौंपा जाता है और ब्यूरो किन्हीं विशेष अध्ययनों पर हुये व्यय के बारे में कोई अलग हिसाब-किताब नहीं रखता। तथापि, ब्यूरो के बारे में वर्ष 1970-71, 1971-72 तथा 1972-73 के लिये वज्रट अनुदानों के व्यौरे इस प्रकार थे:—

1970-71	6.96 लाख रुपये
1971-72	12.71 लाख रुपये
1972-73	13.97 लाख रुपये

Impact of shortage of raw materials for pharmaceutical industry

6092. SHRI K. MALLANNA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the present critical shortage and spiralling cost of indigenous and imported raw materials, packing materials, services and utilities and policy constraints on expansion of capacity and production would adversely affect the prospects for reaching the targets envisaged for the pharmaceutical industry in the Fifth Five Year Plan;

(b) whether Government are aware that the critical raw material position had been further aggravated by the oil crisis and shortages were already in evidence and the industry had drawn the attention of Government in this regard; and

(c) if so, the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAHNAWAZ KHAN): (a) to (c). The oil crisis has adversely affected the availability and prices of raw materials in the world market. The availability of raw materials, both indigenous and imported and packing materials required for the drug industry is however being kept under watch and is also periodically reviewed with the representatives of the industry. Corrective measures, wherever indicated are being taken to the extent possible. Under the Drugs (Prices Control) Order, 1970 the drugs and pharmaceutical units can apply for increases in the prices of drugs on account of increases in the input costs. Such applications are considered by the BICP. The impact of shortages and high costs of raw materials on the targets fixed under the Fifth Five Year Plan will be kept under watch.

Closure of Chemicals and Fibres of India Limited for want of raw material

6093. SHRI S. A. MURUGANANTHAM: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Government are aware that the Chemicals and Fibres of India Limited has been shut down for want of raw materials, throwing about 900 employees out of employment;

(b) whether Government have allowed them to import raw materials against export; and

(c) if not, the reasons for not giving licence for the scheme?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAHNAWAZ KHAN): (a) M/s. Chemicals & Fibres of India Ltd. have closed down their polyester fibre unit for want of raw materials. No employee has, however, been retrenched or laid off.

(b) and (c). The question of permitting the import of DMT against export of fabrics and garments containing polyester staple fibre is, under consideration of the Government.

Setting up of Super Thermal Power Plant in West Bengal in Fifth Plan

6094. SHRI R. P. ULAGANAMBI: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether there is any proposal to set up a super thermal power plant in West Bengal in the Central Sector during the Fifth Five Year Plan period; and

(b) if so, the main features thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD): (a) and (b). It is proposed to establish a Central thermal power station at Farakka at a cost of Rs. 47 crores during the Fifth Plan period. One unit is expected to be commissioned during 1978-79. This station may develop to a larger size during the Sixth Plan.

Chemical manufacturers entering into deals with foreigners for supply of chemicals

6095. SHRI C. K. JAFFER SHARIEF: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether some chemical manufacturers have entered into deals with foreigners for the supply of a wide range of items like butanol, butyl acetate, acetic acid and ethyl acetate in view of the higher prices offered by buyers; and

(b) if so, the broad outlines regarding the earning of foreign exchange in this regard during 1972-73?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAHNAWAZ KHAN): (a) and (b). The information is being collected and will be laid on the table of the House.

Request from Punjab State for diversion of power from Delhi to Punjab

6096 SHRI R. S. PANDEY: SHRI PRABODH CHANDRA:

Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether Punjab State has urged the Centre to divert some power from Delhi to the State to relieve the productive units in the State of power shortage; and

(b) if so, the decision taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD): (a) and (b). Yes, Sir. The Govt. of Punjab requested the Central Government in March 1974 to make available additional energy to meet the increased requirements for irrigation pumping in Punjab. Relief to the extent of 1 GWH/day was promptly arranged for Punjab. 0.2 GWH/day were arranged to be given from the Central Thermal Power Station of Badarpur and 0.79 GWH/day were arranged to be given by reduction of power supply to the Nangal Fertilizer Factory from Bhakra.

Interview of Commercial Clerks, Western Railway

6097. SHRI CHANDRIKA PRASAD: SHRI ONKAR LAL BERWA:

Will the Minister of RAILWAYS be pleased to state:

(a) whether certain Commercial clerks were interviewed by the Western Railway administration during January to March, 1974;